

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.309

IA-6063/2022

In

IB-1006(ND)/2019

IN THE MATTER OF:

Mr. Devendra Kumar Shrma

Vs.

M/s. JBB-Evereset Buildtech Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant/SRA : Advocate Kunal Godhwani for Applicant/Successful
Resolution Applicant

For the ex-RP : Rajendra Beniwal, Aman Singhanian, Rajat Kashyap
and Bano Deshwal

For the Respondent : Adv. Mukul Lather for R-1 in IA-6063/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 21.02.2023.

Sd/-
(Court Officer)